Declaration of Assets and Liabilities

co(Est)	Year. 2024 - 2028
I ARPANA KUMA	+ RI, son/daughter/wife of Late Ravi Shankar Singh
1) aged 35 years,	belonging to Behas Logislative Assembly Patr
service and presently working as	Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

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(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependant-Dependan Spouse Dependan Self Sr. Description t-3 Name(S) t-1 2 No. Name Etc. Name Name Hazsheka Hassh (i) Cash 5000 Koz Sugn (ii) Deposits in S.BI-Saving Banks, Financial Institutions And Non-Banking Financial Companies (iii) Bonds, Debentures and Shares in companies (iv) Other financial institutions, NSS, Postal Savings, LIC Policies, etc. Motor Vehicles (v) (details of make, etc.) Gold-109n Gold-059m RS-60,000 RS-39000 (vi) Jewellery (give details of weight and value) RS-21,000 (vii) Other assets, 60,000 such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2	Dependant 3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			Hassh Kunas	Name Harshika Sengy	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Circle-Jegilis Bhagalfuz 149059. Khata-31 Khata-31	2			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Pakma-1940Sg				
Ãe N	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
/) (i	Others (such as Anterest in property)	family				

I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Department (s)	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \
	(ii) Loans from financial institutions	- 111	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-COCPK 4-66 IR	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

Place: Patrig

. Date: 13-02-2025

GPF/CPF/PRAN No	. :-	PRAN -11016769 4423
Gender	:-	(M/F)
Date of Birth	:-	10011988 (DD/MM/YYYY)
Class/Group	÷	C (A/B/C)
Cadre	i-	Bilos Legislative Assembly Patra
CARTA A. Maria Amerika Maria Maria		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	-	District Service etc.)
Home District		Bhagalpas
		that the above details are true to the best of my
knowledge and b	elief.	

Signature Stones Komes

Name of Employee: .. ARPANA KUMARI

Designation: Office Alfendent

Department: Bignas Legislative Assembly

Aprona Kimone